

ITEM NO.5 Court No.1 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.71/2021

ADITYA RANJAN & ORS.

Petitioner(s)

VERSUS

THE UNION OF INDIA & ORS.
(FOR ADMISSION)

Respondent(s)

Date : 09-02-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Anoop G. Chaudhari, Sr. Adv.
 Ms. June Chaudhari, Sr. Adv.
 Mr. Sanjai Kumar Pathak, AOR
 Mr. Arvind Kumar Tripathi, Adv.
 Ms. Shashi Pathak, Adv.

For Respondent(s) Mr. Chirag M. Shroff, AOR
 Ms. Abhilasha Bharti, Adv.
 Mr. Sushant Dogra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The writ petition is dismissed.

As a sequel to the above, pending interlocutory applications,
if any, stand disposed of.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR